

ACT No. VI OF 1933.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 30th March, 1933.)

An Act further to extend the operation of the Salt (Additional Import Duty) Act, 1931.

XIV of 1931.

WHEREAS it is expedient further to extend the operation of the Salt (Additional Import Duty) Act, 1931; It is hereby enacted as follows:—

1. This Act may be called the Salt Additional Import Duty (Extending) Act, 1933. Short title.

XIV of 1931.

2. In sub-section (3) of section 1 of the Salt (Additional Import Duty) Act, 1931 (hereinafter referred to as the said Act), for the figures "1933" the figures "1934" shall be substituted. Amendment of section 1, Act XIV of 1931.

3. In sub-section (1) of section 3 of the said Act, for the word "four" the word "two" shall be substituted. Amendment of section 3, Act XIV of 1931.

4. In sub-section (4) of section 5 of the said Act, for the words "sixty-three rupees eleven annas", in both places where the words occur, the words "fifty-four rupees twelve annas" shall be substituted. Amendment of section 5, Act XIV of 1931.

Price 1 anna or 1½d.]